

tions of the said Committee are under consideration of the Government.

Abolition of Broadcast Receiver Licence Fees

3955. SHRI HARI KRISHNA SHASTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether abolition of Broadcast Receiver Licence fees for one and two band radios has given beneficial results; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD-BEN M. JOSHI): (a) Licence fee on one and two-band radio sets has been abolished with effect from 25th August, 1980. It is too early to make any objective assessment about the results of this measure.

(b) Does not arise.

हिन्दुस्तान समाचार समिति में सरकारी प्रतिनिधि

3956. श्री आचार्य भगवान देव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान समाचार समिति की प्रबन्ध समिति में सरकार के प्रतिनिधि हैं; और

(ख) यदि हां, तो उनके नाम तथा पदनाम क्या हैं ?

सूचना और प्रसारण मंत्रालय में उप मंत्री (कुमारी कुमुद बेन एम० जोशी)

(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

SC/ST in Hindustan Fertilizers Corporation

3957. SHRI D.L. BAITHA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the employees belonging to Scheduled Castes and Scheduled Tribes have not been appointed on various categories of posts in the head office of the Hindustan Fertilizers Corporation Ltd., according to the quota reserved for them and if so, the reasons therefor and the category-wise number of employees belonging to Scheduled Castes and Scheduled Tribes working there; and

(b) whether it is also a fact that reserved posts are dereserved by violating rules governing the appointment of persons belonging to Scheduled Castes and Scheduled Tribes and these posts are filled from amongst their relatives and friends in the general category?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) The Hindustan Fertilizer Corporation Ltd. has been following Government instructions regarding reservation of posts for Scheduled Castes/Scheduled Tribes candidates in its Central Office. The number of employees belonging to Scheduled Castes/Scheduled Tribes category-wise in its Central Office is given below:—

Sl. No.	Category	No. of candidates	
		SC	ST
1	Senior Assistant . .	1	—
2	Lower Division Clerk . .	6	1
3	Junior Stenographer . .	1	..
4	Driver Gr. III . .	1	..
5	Peon . .	2	1